

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2519
ANSWERED ON 10/12/2024**

VILLAGE ROADS

2519. SHRI ANIL FIROJIYA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the target to connect all the villages with roads in the rural areas of the country including Ujjain district under the Pradhan Mantri Gram Sadak Yojana has been achieved, if not, the reasons therefor;**
- (b) whether the Government has made any plan of action with respect to the number of families getting employment under MNREGA scheme in Ujjain district;**
- (c) whether the Government has ensured timely payment of wages, if so, the details thereof;**
- (d) the details and number of houses built under Pradhan Mantri Awas Yojana (Rural) in Ujjain district;**
- (e) the details and number of houses which are under construction and the time by which the construction will be completed;**
- (f) the current status of Har Ghar Nai Yojana under Jal Jeevan Mission in the rural areas of Ujjain district; and**
- (g) the number of villages benefited from this scheme?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The unit of connectivity under Pradhan Mantri Gram Sadak Yojana (PMGSY) is habitation and not revenue village. The PMGSY scheme was started in the year 2000, for providing all-weather connectivity, to the eligible habitations having population as per Census 2001. The population norms under PMGSY I are 500+ in plain areas & 250 + in NE, Hill states & special category areas

(Desert Areas, The Tribal (Schedule V) areas, and Selected Tribal and Backward Districts) as per Census 2001. In LWE-affected areas, the population norms were further relaxed to cover habitations with a population of 100 or more.

A new vertical named PMGSY-IV has been launched recently with a focus on providing all-weather connectivity to unconnected habitations of 500+ population in plain areas and 250 + population in NE and Hill States/UTs, special category areas (Tribal Schedule-V, Aspirational Districts/Blocks, Desert Areas) and 100+ in Left Wing Extremism (LWE) affected districts as per Census 2011. The scheme will be implemented from 2024-25 to 2028-29 with a total outlay of Rs. 70,125 crore with a target to provide connectivity to 25,000 unconnected habitations.

Eligible habitations under the programme are to be finalized after conducting survey of potential habitations and approvals by designated authorities.

Out of total 1,63,391 habitations sanctioned and work executed under PMGSY-I, 1,62,742 habitations (99.6%) have been provided connectivity. In Ujjain District, 47 eligible unconnected habitations were identified, all of which have been provided connectivity (36 habitations under PMGSY -I and 9 habitations under State schemes).

The timeline for completion of PMGSY I works is March 2025.

(b): Mahatma Gandhi NREGS is a demand-driven wage employment Scheme that provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It offers rural households fall back livelihood options when no better employment opportunities are available.

Additionally, it mandates an extra 50 days of wage employment for Scheduled Tribe households in forest areas and provides for an additional 50 days of wage employment in drought or natural calamity-affected rural areas. State Governments have the

option to allocate additional days of employment beyond the guaranteed period using their funds

Details of the employment provided (in person-days generated) in Ujjain District, Madhya Pradesh, under Mahatma Gandhi NREGS during the last financial years 2023-24 and the current financial year 2024-25 are given as under:

Financial year	2023-24	2024-25 (as on 05.12.2024)
person-days generated (in lakhs)	24.48	13.56

As per NREGA Soft

(c): Yes, the Ministry has taken various steps to ensure timely payment of wages to workers under the Mahatma Gandhi NREGS. These include:

(i) Upscaling of National Electronic Fund Management System (Ne-FMS) in 27 States and 3 Union Territories.

(ii) Intensive consultation with State Governments and other stakeholders to strategize timely payment of wages, verification of pending compensation claims etc.

(iii) Formulation of Standard Operating Procedure for monitoring of timely payment and payment of compensation.

(iv) Review meetings through video conferences with States/ UTs for reviewing the status of timely payment and payment of delay compensation.

(v) States/UT's have been requested to ensure timely regeneration of rejected transaction and every fund release is tagged with priority release of rejected transaction.

(vi) States have been requested to ensure correction of invalid accounts as per information provided by PFMS.

Details of the timely generated Transfer Orders (FTOs) in the State of Madhya Pradesh and Ujjain district under Mahatma Gandhi NREGS during the last financial years 2023-24 and the current financial year 2024-25 (as on 06.12.2024) are given below:

Financial Year		2023-24	2024-25
% of timely generated Fund Transfer Orders	Madhya Pradesh	99.78	99.95
	Ujjain	99.93	100.00

(FTOs)			
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(d): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. The Union Cabinet approved 2 crore additional rural houses under PMAY-G to be constructed in the next five years from FY 2024-25 to FY 2028-29 to meet the additional housing requirements due to an increase in the number of families in rural areas across the country.

Cumulative progress under PMAY-G since 2016-17 for the State of MP and Ujjain District is as under:

State	Target	Houses sanctioned	Houses completed
Madhya Pradesh	41,68,046	41,50,660	36,76,363
Ujjain district	44,625	44,197	35,661

As per Awaas Soft as on 5.12.2024

(e): Out of total target of 4.95 crore, 3.33 crore has been allocated to States/UTs under PMAY-G. Out of which 3.21 crore houses have been sanctioned and 2.68 crore houses have been completed as on 5.12.2024. The total number of houses pending (against the targets assigned) are approximately 65 lakhs and the timeline to complete the pending houses is 31st March 2029.

(f)&(g): Since August, 2019, Government of India is implementing JalJeevan Mission (JJM), in partnership with States, to make provision of tap water supply to every rural household of the country. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the JalJeevan Mission, lies with State/ UT Governments. The Government of India supports the States by providing technical and financial assistance.

As reported by the State Government of Madhya Pradesh on JJM-IMIS, at the time of launch of JJM in Ujjain district, on 15.08.2019, only 42,874 rural households had tap water connections. Since then,

1,46,708 lakh additional rural households have been provided with tap water connections. Thus, as on 05.12.2024, out of 2,64,622 rural households, the provision of tap water supply is available to 1,89,582 (71.64%) rural households. JJM follows universal approach and covers every village in the country including those in Ujjain. As on date, out of 1,095 villages in Ujjain district, 416 have been reported to be HarGharJal. The State-wise and district-wise information is also available in public domain that can be accessed using weblink: <https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>
